

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 20.10.2021 (Wednesday)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, The Acting Chairperson and Hon'ble Mr. V. P. Singh, Member (Technical)

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 164/2021	Dr. Periasamy Palani Gounder V Radhakrishnan Dharmarajan (RP) of Appu Hotels Ltd & anr WITH	K. Surendar Chenthoori Pugazendhi	T. Ravichandran Caveator for R1 Anant Merathia - R2
2.	Comp App (AT)(CH)(Ins) No. 176/2021	Dharani Finance Limited V Radhakrishnan Dharmarajan & anr WITH	R. Udhayakumar	Elavarasi -R1 Anant Merathia -R2
3.	Comp App (AT)(CH)(Ins) No. 218/2021	Dr. V Janakiraman V Mr. Radhakrishnan Dharmarajan (RP) & Anr WITH	Avinash Krishnan Ravi	T. Ravichandran-R1 Devashish Bharuka-R2
4.	Comp App (AT)(CH)(Ins) No. 219/2021	Dr. Periasamy Palani Gounder V Mr. Radhakrishnan Dharmarajan (RP) & Anr	K Surendar	T. Ravichandran-R1 Devashish Bharuka-R2

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT)(CH)(Ins) 144/2021	Swaroop Kumar Huggi V Simplex Infrastructure Ltd & anr	Jay Kishor Singh	T. V. L. Narasimha Rao Caveator for R1 Adhi Narayana Babji Kotla IRP
6.	Comp App (AT)(CH)(Ins) No. 152/2021	G. Suresh V Nethi Mallikarjyna Shetty RP of Techtran Polylenses Ltd IA 460/2021-To Implead T Ravichandran IA 465/2021-To Implead Shabeer Ahmed	Aditya Reddy	Sachin Sharma-R1 V. Aneesh For Intervenor D. Ilavarasi CoC
7.	Comp App (AT)(CH)(Ins) No. 220/2021	L. RamaLakshamma V State Bank of India WITH	Arjun Syal Manjira Dasgupta	Abishek Anand for IRP
8.	Comp App (AT)(CH)(Ins) No. 221/2021	L. Madhusudan Rao V State Bank of India	Arjun Syal Manjira Dasgupta	Abishek Anand for IRP
9.	Comp App (AT) (CH) No. 21/2021	Ravi Kizhedath & anr V Heart Malabar Clinical solutions P Limited & 4 others	Bijoy Prabakaran Pulipra	K.S. Ravichandran PCS-R1-R3 Sankar P. Paniker-R4 & R5
10.	TA No. 45/2021 & 46/2021 (Comp App (AT) No. 89 & 90/2020)	Super Royal Holidays India P Ltd V Union of India	Nuli & Nuli	P. S. Singh-R1 Suraj Kaushik-R2
11.	TA No. 58/2021 (Comp App (AT) No. 149/2020)	Edalpodiyil Mirshad & Ors V Ashraf Ali Patel & Anr	Shaheem Ahamed Sudhanshu Prakash	Shreni Shetty Ashish Bhakta-R1 R2-Notice Served on 19.09.2020

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For Assistance,

1.Dy. Registrar - PH No. : 044-2888 0500

CELL : 9940225692

2.Court Officer - PH No. : 044-2888 0450

CELL : 9445892169

By the order of Hon'ble Acting Chairperson

(Chennai Bench)